

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AASTHA SURGIMED LTD

1.	NAME OF CORPORATE DEBTOR	AASTHA SURGIMED LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30-07-1998
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U74899dl1998PLC094498
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Shop No 52 A – 1 Block Local Shopping Complex, Paschim Vihar, Delhi - 110063
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	23-02-2021 (date of order for commencement of Liquidation Process)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23-02-2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ALOK KAUSHIK REGN NO : IBBI/IPA-002/IP-N00253/2017-18/10767
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	G-105, SAI BABA APARTMENTS, ROHINI SECTOR – 9, DELHI-110085 EMAIL : alok_kaush@yahoo.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	G-105, SAI BABA APARTMENTS, ROHINI SECTOR – 9, DELHI-110085 EMAIL : liquidator.asl@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	04-04-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bench IV, New Delhi has ordered the commencement of liquidation of Aastha Surgimed Ltd on 23-02-2021 under Section 33 of the Code. The order copy has been received by the appointed Liquidator on 05-03-2021.

The stakeholders of Aastha Surgimed Ltd are hereby called upon to submit their claims with proof, on or before 04-04-2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator: Alok Kaushik




Date : 08-03-2021

Place : Delhi